GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS DEPARTMENT OF SPORTS

LOK SABHA UNSTARRED QUESTION NO.3081 TO BE ANSWERED ON 08.08.2023

Water sports

3081. SHRI SRIDHAR KOTAGIRI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) Whether the Government is aware that the tide, wind and sea condition in Vishakapatnam are at par with the best water sports destination in the world and the beaches are perfect for water sport;
- (b) If so, the details of steps taken by the Governments to develop the culture of competitive water sports in Vishakapatnam and other parts of Andhra Pradesh;
- (a) The details of the results in this regard; and
- (b) The total funds allocated for the purpose?

ANSWER THE MINISTER FOR YOUTH AFFAIRS & SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (d): Sir, 'Sports', being a state subject, the responsibility for development of sports infrastructure for various sports including that for water sports rests primarily with the State/Union Territory Governments. The Central Government supplements their efforts. For promotion and development of water sports disciplines in the country, the Ministry has recognized the following National Sports Federations (NSFs), which are

mandated, inter alia, to organize national championships, conduct international sports events in India and their State level affiliated units being responsible for organizing sports competitions at State level, so as to promote the culture of competitive sports:

- (i) Yachting Association of India (YAI)
- (ii) Rowing Federation of India
- (iii) Indian Canoeing & Kayaking Association
- (iv) Swimming Federation of India

The YAI has informed that it has a member unit, namely, the Indian Naval Watermanship Training Centre at Vishakhapatnam, which conducts regular training corses.